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Title : Motion regarding consideration of the amendments made by Rajya Sabha to the Cost and Works Accountants (Amendment) Bill, 2005 (Motion Adopted and Amendments Agreed).

MR. DEPUTY-SPEAKER: Now, we take up item no. 17. The hon. Minister may move the motion for consideration of amendments.

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): I beg to move:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Cost and Works Accountants Act, 1959, be taken into consideration:

## ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Fifty-sixth", the word "Fifty-seventh" be *substituted*.

## CLAUSE-1

2. That at page 1, line 3, *for* the figure "2005", the figure "2006" be *substituted*.

## CLAUSE-20

3. That at page 9, lines 39 and 41, *for* the figure "2005" occurring at both places, the figure "2006" be *substituted*."

Y-SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Cost and Works Accountants Act, 1959, be taken into consideration:

## ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Fifty-sixth", the word "Fifty-seventh" be *substituted*.

## CLAUSE-1

2. That at page 1, line 3, *for* the figure "2005", the figure "2006" be *substituted*.

## CLAUSE-20

3. That at page 9, lines 39 and 41, *for* the figure "2005" occurring at both places, the figure "2006" be *substituted*."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: We shall now take up the amendments made by Rajya Sabha.

## ENACTING FORMULA

MR. DEPUTY-SPEAKER: The question is:

That at page 1, line 1, *for* the word "Fifty-sixth", the word

"Fifty-seventh" be *substituted*.

*The motion was adopted.*

## **CLAUSE 1**

MR. DEPUTY-SPEAKER: The question is:

That at page 1, line 3, *for* the figure "2005", the figure "2006" be *substituted*.

*The motion was adopted.*

## **CLAUSE 20**

MR. DEPUTY-SPEAKER: The question is:

That at page 9, lines 39 and 41, *for* the figure "2005" occurring at both places, the figure "2006" be *substituted*.

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The Minister may now move that the amendments made by Rajya Sabha in the Bill be agreed to.

SHRI PREM CHAND GUPTA: Sir, I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

MR. DEPUTY-SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

*The motion was adopted.*

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